

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/130/ (IB)/2017
NAME OF THE PETITIONER(S) : N. NAGARAJAN
NAME OF THE RESPONDENT(S) : AUROMIRA BIOPOWER INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SRINIVAS	RESPONDENT	
2.	B. Dhanaraj	B. Dhanaraj	9840410549 B. Dhanaraj

ORDER

Counsels for both the parties are present. Counsel for Respondent submitted that holding Company of the Respondent is under insolvency process. At request, for making submission by both the Counsels, time is extended. Put up on 30.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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